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W.P(Crl.)No. 69 OF 2004

ITEM No.1A
(For Judgment)

Court No. 1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Crl.) No. 69 of 2004

T.P. Moideen Koya... Petitioner(s)

vs.

Government of Kerala & Ors.... Respondent(s)

Date: 30/09/2004 This matter was called on for pronouncement of judgment today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner (s)Mr. P K Manohar, Adv.

For Respondent (s)

Nos. 2 & 4Mr. A Sharan, ASG
Mr. P P Khurana, Sr. Adv.
Mr. Hemant Sharma, Adv.
Mr. P Parmeswaran, Adv. (NP)
Mr. B Krishna Prasad, Adv.(NP)

Nos. 1 & 3Mr. T L V Iyer, Sr. Adv.
Mr. John Mathew, Adv.
Mr. K R Sasiprabhu, Adv.(NP)

Hon'ble Mr. Justice G.P. Mathur pronounced judgment of the Court dismissing the writ petition for the reasons discussed in the judgment.

Reportable.

(D.P. WALIA)
COURT MASTER

(RADHA R. BHATIA)
COURT MASTER

(Signed Judgment is placed on the file)